

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3070**  
TO BE ANSWERED ON 05.01.2018

**Disposal of cases by NGT**

3070. DR. BANSHILAL MAHATO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of environment related cases disposed of by the National Green Tribunal (NGT) during the last three years;
- (b) the amount of money received on account of penalty imposed in the said cases;
- (c) the number of plants planted by the guilty persons on orders of NGT;
- (d) whether the funds collected by NGT are used for plantation activities; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) National Green Tribunal (NGT) has disposed of 4815, 6798 and 5615 cases during 2015, 2016 and 2017 respectively.

(b) to (e) The National Green Tribunal does not collect any penalty against environmental cases. Therefore, no funds in environmental cases with NGT have been used for plantation activities nor any records are maintained by NGT of number of plants planted by guilty persons.

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